Sanctuary to a National Park several years back

- (b) if so, what steps Government have taken in this regard;
- (c) whether it is a fact that no steps have been taken to improve transport and communication facilities to this famous tourist spot; and
- (d) if so, whether any steps are going to be taken immediately by Government to provide better facili ties for the tourists to visit Manas?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA); fivi to (d) The information is being collected and will be laid on the Table of the Sabha.

Refugees returning from the Danda-karanya Project

2092. SHRI AJIT KUMAR SHARMA; Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) the total number of refugees who have so far returned from the Dandakaranya Project and have entered Assam; and
- (b) whether they have been settled in that State?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT); (a) Government have so far no information about any displaced persons from former East Pakistan deserting from Dandakaranya Project having entered Assam.

(b) Does not arise.

Hans Raj Model School, Punjabi Bagh., Delhi

2093. SHRI V. VENKA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government are aware that in the Hans Raj Model School at Punjabi Bagh in Delhi, admission is given on payment of capitation fee;
- (b) if so, what is the amount collected by the school as capitation fee during the current year;
- (c) what is the amount collected by the school from students on this account during the last three years, year-wise;
- (d) whether it is a fact that the Principal of the School has been given motor car advance from the school funds;
- (e) if so, whether it is permissible under the rules; and
- (f) if the answer to part (e) above be in the negative, what action Gov ernment have taken against the management?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAR-KATAKI): (a) No such complaint has been received according to the Directorate of Education, Delhi Administration.

- (b) and (c) Do not arise.
- (d) There is no such information available with the Directorate of Education, Delhi Administration.
 - (e) and (f) Do not arise.

Kulachi Hans Raj Model School, Ashok Vihar, Delhi

2094. SHRI V. VENKA: Will the Minister of EDUCATION, SOCIAL, WELFARE AND CULTURE be pleas-) ed to state:

(a) whether Government are aware that in the Kulachi Hans Raj Model School at Ashok Vihar in Delhi, admission is given on payment of capitation fee;

- (b) if so, what is the amount collected as capitation fee during the current year;
- (c) what is the amount collected irom the students by the school on this account during the last two years, year-wise;
- (d) whether it is a fact that the Manager of the school has been given motor car advance; if so, whether it is permissible under the rules; and
- (e) if the answer to part (d) above be in the negative, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAR-KATAKI): (a) No such complaint has been received, according to the Directorate of Education, Delhi Administration.

- (b) and (c) Do not arise.
- (d) There is no such information available with the Directorate of Education, Delhi Administration.
 - (e) Does not arise.

Contents of the "Time Capsule"

2095. SHRI SYED ABDUL MALIK: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether there were any undesirable or objectionable matters in the recordings contained in the Time Capsule dug out from the Red Fort area;
- (b) whether the Time Capsule also contained any wrong records, mis-statements or matters of partisan nature likely to mislead the posterity;
- (c) if so, what are the details thereof;

- (d) at what place the contents of the Time Capsule are kept now; and
- (e) whether Government propose to have corrections or alterations made therein or to destroy the same?
- THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) to (c) The details of the contents of the Time Capsule have been mentioned in the report of the Committee of Members of Parliament which supervised the retrieval of the Time Capsule and certified the contents thereof. A copy of this report was laid on the Table of the House on 24-4-1978. Two of the contents nmaely, 10,000-word account of the history of India from 1947 to 1972 and the Calendar of Events covering the same period—have been subject of controversy both' inside and outside Parliament. Some inaccuracies, omissions and distortions noticed by Government were referred to in the statement made in the Lok Sabha on 10-4-1978 which has also appeared in the Press.
- (d) Government do not propose to destroy the contents taken out of the Time Capsule and consequently have handed them over to the Na tional Museum for displaying them at a convenient place.
 - (e) No, Sir.

Stabbing $_0$ f the Heads of the ».M.C.'S Primary Schools

2096. SHRI BHOLA PRASAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that (the Heads of three primary schools of the Delhi Municipal Corporation were recently stabbed near Town Hall in Chandni Chowk, Krishna Nagar and Mehrauli when they were returning after collecting salaries of their respective school teachers from the zonal offices;